NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. | |
|-------------------------|-----------|---------|-------------|--|--|
| CA 359/15 | TP 288/17 | Hearing | 391/ 394 | Carreman Silver Crest Closing(India) Pvt. Ltd., | |

| SL. | NAME (IN CAPITAL) | | SIGNATURE |
|-----|-------------------|------------------------|-----------|
| NO. | & PHONE NUMBER | REPRESENTATION TO WHOM | |
| | | | |

1. THOMAS V PETER 9845131407

Pettions

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Counsel for petitioner is present. He requested time to file latest balance sheet as well Auditor's certificate with accounting treatment. *

List it on 08.09.2017.

MEMBER (J)

MÈMBER (T)